

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 81/2018CHANDRA KANTA JAWAHAR LAL PUBLIC
CHARITABLE TRUST & ORS.

Appellant(s)

VERSUS

SHRI GAUTAM ROHTAGI

Respondent(s)

WITH

C.A. No. 79/2018 (III-A)
(FOR [PERMISSION TO FILE ANNEXURES] ON IA 2/2017, FOR EARLY
HEARING APPLICATION ON IA 123149/2022, FOR PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 53164/2023 AND IA
NO.108040/2025 - APPLICATION FOR EARLY HEARING)

Date : 06-05-2025 This matter was mentioned today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) : Ms. Malini Poduval, AOR

For Respondent(s) : Mr. Rahul Kaushik, Sr. Adv.
Mr. Diggaj Pathak, AOR
Ms. Shweta Sharma, Adv.
Ms. Vaibhavi Pathak, Adv.

UPON being mentioned the Court made the following

O R D E R

1. List civil appeals on 31.07.2025.
2. IA No.108040/2025 stands disposed of.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR